

I can assure the Hon. Members that we are desirous and sympathetic towards this problem and we want to implement it. It is difficult for me to pronounce at this stage as to what percentage and in what manner, but, of course, variations are bound to remain because different States have got different reservations and I do not want to go into those details. But, for example, in Andhra Pradesh, the report has included Perikal Reddy, Teleza Kamma, Vidiki, Niyozhi in the lists which are forward communities. Similarly, in Assam, they have included Bhuyan, Chowdhuri, Kayastha (Bengali), Kshatriya and Rajput as backward communities. Similarly, in Karnataka, the Commission has included Lingayat Section and Vokkaliga which cannot be considered backward by any stretch of imagination.

These are the inconsistencies which we will have to go into but I can assure the Hon. Members that we would not take much time to reconcile them.

It would be desirable on the part of Hon. Members to postpone their agitational programme from 2nd October to a little more further time.

(Interruptions)

SHRI RAM VILAS PASWAN : I want to seek one clarification. I have already given notice.

MR. DEPUTY SPEAKER : Mr. Minister, are you going to reply to questions seeking clarifications ?..... He has no time. Hon. Members, he has already replied. We have to take up the Private Members' business at 4.30 p m.

(Interruptions)

MR. DEPUTY SPEAKER : Now I go to the next item, that is, paper to be laid on the Table. Mr. Harinatha Misra.

16.25 hrs.

PAPER LAID ON THE TABLE

Rural Landless Employment Guarantee Programme

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI HARINATHA MISRA) : Sir, I beg to lay on the Table a statement (Hindi and English versions) on 'Rural Landless Employment Guarantee programme'.

[Placed in Library. See No. LT. 6907/83]

SHRI HARIKESH BAHADUR (Gorakhpur) : It is not a satisfactory reply.

(Interruptions)

SHRI DHANIK LAL MANDAL (Jhanjharpur) : We walk out.

Shri Dhanik Lal Mandal, Shri A. Neelalohithadasan Nadar and some more Hon. Members then left the House.

MR. DEPUTY SPEAKER : Now we take up Private Members' Business. Mr. Shamanna.

16.26 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Sixty-Third Report

SHRI T.R. SHAMANNA (Bangalore South) : Sir, I beg to move :

"That this House do agree with the Sixty-third Report of the Committee on Private Members' Bills

and Resolutions presented to the House on the 17th August, 1983."

MR. DEPUTY SPEAKER : The question is :

"That this House do agree with the Sixty-third Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 17th August, 1983."

The motion was adopted.

16.27 hrs.

Resolution Re : Centre-State Relationship

MR. DEPUTY SPEAKER : Now we take up further discussion of the following Resolution moved by Shri Amal Datta on Centre-State relationship on 31.3.1983 :

"This House is of the opinion that the emerging pattern of different linguistic and ethnic groups as distinctive political entities in the body politic of our country necessitates the restructuring of financial and other relations between the Centre and the States and, therefore, resolves that the relevant provisions of the Constitution be amended suitably."

Mr. Kusuma Krishna Murthy was on his legs.

Mr. Kusuma Krishna Murthy.

(Interruptions)

SHRI HARIKESH BAHADUR (Gorakhpur) : We expected something

more from the Government. It is not a satisfactory statement at all.

(Interruptions)

MR. DEPUTY SPEAKER : Mr. Paswan, I got you time in the morning. It is over. Mr. Kusuma Krishna Murthy.

SHRI RAM VILAS PASWAN (Hajipur) I am on a point of order. I will not allow the House to function if you be have like this.

MR. DEPUTY SPEAKER : That is not correct. You cannot say that you will not allow. You cannot do that.

Mr. Kusuma Krishna Murthy.

SHRI RAM VILAS PASWAN : I am on a point of order.

SHRI HARIKESH BAHADUR : Mr. Chitta Basu also had given in writing.

SHRI RAM VILAS PASWAN : I am on a point of order.

MR. DEPUTY SPEAKER : What is your point of order ?

श्री रामविलास पासवान : उपाध्यक्ष जी, मेरा प्वाइन्ट ऑफ आर्डर यह है — आप उस समय चेअर में नहीं थे, पीछे चेअर ने यह डिसाइड किया था कि साढ़े-चार बजे तक इस पर डिस्कशन होगा और उसको होम मिनिस्टर ने भी माना था। होम मिनिस्टर का रिप्लाय 4 बज कर 25 मिनट पर खत्म हो गया। मैं इस डिस्कशन का मूवर था। मैंने आपके मार्शल के माध्यम से लिखकर भेजा था कि मैं सर्टेन-प्वाइन्ट्स पर क्लेरिफिकेशन चाहता हूँ। टाइम अभी पूरा नहीं हुआ था, क्या यह आपकी ड्यूटी नहीं थी कि आप मुझको टाइम देते।